
Hargovind And Another Vs State Of Uttar Pradesh

Criminal Appeal No. 153 Of 1991

Court: Allahabad High Court

Date of Decision: March 3, 2020

Acts Referred:

Indian Penal Code, 1860 – Section 313, 390, 393, 397

Hon'ble Judges: Suresh Kumar Gupta, J

Bench: Single Bench

Advocate: G P Dixit, Ashok Kumar Singh

Final Decision: Allowed

Judgement